

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/262/ (IB)/2017
NAME OF THE PETITIONER(S) : SARAVANAA DISTRIBUTORS PARTNERSHIP FIRM
NAME OF THE RESPONDENT(S) : LAKSHMI APPARELS & WOVENS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VINOTH KUMAR	Advocate Respondent	R. Vinoth Kumar 25/7/17
2.	A.G. SODHIA MURAYANA FOR	FOR PETITIONER	Alison

ORDER

Counsel representing both the parties are present. For hearing, put up on
08.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)